

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:6542  
ANSWERED ON:06.05.2015  
MONITORING OF MPLAD PROJECTS  
Choubey Shri Ashwini Kumar

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has put in place any mechanism to monitor the works/projects sanctioned by the district administration under Member of Parliament Local Area Development Scheme (MPLADS);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,  
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS  
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) to (c): Implementation of the Members of Parliament Local Area Development Scheme (MPLADS) in the field is undertaken by the District Authorities as per the State Governments technical, administrative and financial rules.

Monitoring mechanisms, wherein the roles of the Central Government, State Governments, District Authorities and Implementing Agencies are laid down, have been prescribed in the Guidelines on MPLADS.

The Ministry of Statistics and Programme Implementation regularly reviews the implementation of the MPLADS through national-level review meetings with State Government/District officers and visits to States/Districts. The Ministry also undertakes third party physical monitoring of the MPLADS works in selected districts through independent agencies. In addition, the Comptroller and Auditor General (C&AG) of India conducts periodic Performance Audit of the MPLADS.

The observations in the third party physical monitoring reports and in the C&AGs Performance Audit Report relating to implementation in the field have been/are communicated to the concerned State Governments/ District Authorities for taking appropriate action, including penal/departmental action and recoupment of MPLADS funds with interest in case of irregularities.